

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.209 – IA 425 of 2022
In
CP(IB) 184 of 2018

Order under Section 7 IBC

IN THE MATTER OF:

Indian Overseas Bank
V/s
AMW Motors Ltd

.....Applicant

.....Respondent

Order delivered on 24/06/2022

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Sr. Advocate, Mr. Devang Nanavati.
For the Income Tax Dept. : Advocate, Mr. Dhruvi Trivedi.
For the Respondents : Advocate, Mr. Bishwajit Dubey.
: Advocate, Ms. Prachiti Shah.

ORDER

IA 425 of 2022

Order dated 21.06.2022 is complied.

List for further consideration on 14.07.2022.

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**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-sd-

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**